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## New guidelines issued by Home Department

*Date: 04-May-2020*

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New guidelines issued by Home Department



GOVERNMENT OF SIKKIM  
HOME DEPARTMENT  
GANGTOK

No: 07/Home/2020

Dated: 04.05.2020

**ORDER**

**SUB: MEASURES TO CONTAIN SPREAD OF COVID-19 NEW GUIDELINES**

The Order No. 06/Home/2020 dated 02/05/2020 has been reviewed in so far as movement of persons/vehicles within the State is concerned. Accordingly, in the New Guidelines issued along with the aforesaid Order, in Para 2 at O, the following shall be substituted:-

**O. Movement of persons/vehicles:**

With a view to mitigate the hardships of the commuters and also keeping in mind the need to revive the livelihood of the taxi operators and drivers, movement of people and local taxis/contract carriages/luxury taxis shall be allowed in the following manner:

**1. Local movement and movement within the district:**

- (i) Taxi bearing registration number ending with odd digit shall be allowed to ply only on Monday, Wednesday and Friday.
- (ii) Taxi bearing registration number ending with even digit shall be allowed to ply only on Tuesday, Thursday and Saturday.
- (iii) No taxis shall be allowed to ply on Sunday.
- (iv) No passes shall be required for commuters and taxis for movement within the district.
- (v) In order to maintain social distancing, local taxis (vans and cars) shall carry only three passengers; one in the front seat next to the driver and two in the back seat. The contract carriages and luxury taxis shall carry only five passengers; one in the front seat next to the driver and two each in the back rows.
- (vi) All drivers and passengers shall wear masks and strictly follow the norms of social distancing. Each taxi shall ensure that liquid sanitizers are made available in the vehicle for use of the passengers.

- (vii) Taxi syndicates, agents and taxi stands shall not be allowed to operate.

**2. Inter-district movement of taxis:**

- (i) Taxis carrying passengers holding valid pass issued by the DM/ADM/SDM shall be allowed to ply from one district to another (inter-district). The return journey should be performed on the same day or one the day when movement is allowed as per the aforesaid odd-even stipulation. There is no requirement of pass for the taxis for such journey, other than the pass for the passengers.


**3. Movement of Private vehicles within the State:**

- (i) In view of availability of taxis, no movement of private vehicles shall be allowed. All orders/Notifications/Permissions/Passes issued in this regard shall cease to be operative with effect from **6.00 AM of 06/05/2020.**
- (ii) Only in cases of exigencies, medical emergencies etc. movement of private vehicle shall be allowed on the basis of single day pass issued by DM, ADM or SDM.

**4. Movement of Government vehicles within the State:**

- (i) Movement of vehicles for the officers working in the Departmental Headquarters shall be allowed only with the passes issued by the Home Department.
- (ii) Movement of District/Field level officers will be permitted only on the basis of passes issued by the DMs.
- (iii) Passes issued by the Health and Family Welfare Department, Sikkim Police and Forest and Environment Department shall continue to remain valid.
- (iv) PoL shall be allowed to be drawn only for vehicles for which passes have been issued by the Home Department and the DMs. The HoDs and Pay and Accounts Officers shall ensure this.



  
 (S.C. Gupta, IAS)  
 Chief Secretary  
 Government of Sikkim  
 File No. Home/Confdl./119/2020

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